Annexure-7 Name of the Corporate Debtor: Topworth Urja & Metal Ltd Date of Commencement of CIRP: 12th August 2022 List of Creditors as on 14 April 2023

List of operational creditors (Government dues)

SI No.	I	Details of Claimant Government	Details of Claim						Details of claim					Amount	Amount of		Amount of claim
	Department		Date of Receipt	Amount of Claim (Principal Amount)	Amount of Interest	Other /Misc	Total Claim Amount	Amount of Claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% voting share in CoC if applicable	of continge nt claim	inge mutual dues, that may be set		under verificatio
1	Mining- Yavatmal-	Office of the Collector & District Magistrate, Yavatmal-Maharashtra	26/08/2022 /06/09/2022/ 04/10/2022(r evised)	26,56,72,403	12,38,60,277	56,32,611	39,51,65,291		Failure to make Outstanding Final Bid Price/Monthly payment with interest	interest	-	No	NA	-	off -	-	
2	Coal	Nominated Authority-Ministry of Coal	26-08-2022	46,29,20,006			46,29,20,006	4,81,92,506	Termination of CMDPA and forfeiture of performance security/bank guarantee.	-	-	No	NA	-	-	41,47,27,500	
3	Custom	The Priciple Commissioner of Customs,Custom House ,Port Area, Visakhapatnam	30/082022	2,77,17,342	6,08,19,442	9,55,36,784	18,40,73,568	18,40,73,568	Differential duty/ Interest			No	NA				
4	Sales Tax On behalf of Goods and Services Tax Dept.	Deputy Commissioner of State Tax, NAG-VAT-E-005, Nagpur. Govt. of Maharashtra	08-09-2022	7,49,94,877	1,22,29,861		8,72,24,738	8,72,24,738	As & when assessment orders passedunder various acts and as and when dealer admitted liability in self returns filed under MVAT acts			No	NA				
5	Income Tax Department	The Asstt. Commissioner of Income Tax Nagpur	04-10-2022	2,02,47,303	14,16,210		2,16,63,513	14,16,210	Demand raised by the ITD System and TRACES as per consolidated amount for various F Yrs.			No	NA			0.00.47.000	
6	CGST & Central Excise, Division City, Nagpur II	The Asstt. Commissioner of CGST & Central Excise,Nagpur II commissionerate, Nagpur	19-12-2022	1,37,28,64,204			1,37,28,64,204	-	Demand raised by The Asstt. Commissioner of CGST & Central Excise,Nagpur II commissionerate, Nagpur			No	NA	-	-	2,02,47,303	
7	ESIC-Nagpur	Employees State insurance Corporation, Sub -Regional Office, Nagpur.	17-01-2023	6,08,815	1,67,938	2,31,122	10,07,875	10,07,875	Cotribution Statutory Notices			No	NA			1,37,28,64,204	
8	Profession Tax- (NAG-PYO-C- 005)	Profession Tax officer NAG-PTO-C-005, Nagpur, Maharashtra	25-01-2023	1,53,800	2,025	-	1,55,825	1,55,825	Outstanding dues under PTRC Act			No	NA				
	1			İ	19,84,95,753		1			1							